

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 128 of 2013 & IA No. 193 & 194 of 2013,
Appeal No. 129 of 2013 & IA No. 196 of 2013 and
Appeal No. 163 of 2013

Dated : 28th October, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 128 of 2013 & IA No. 193 & 194 of 2013 &
Appeal No. 129 of 2013 & IA No. 196 of 2013

M/s. Bhilangana Hydro Power Ltd. Appellant(s)

Versus

**Power Transmission Corporation of
Uttrakhand Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Advocate
Mr. Matrugupta Mishra
Mr. Ruth Elwin

Counsel for Respondent (s) : Mr. Buddy A. Ranganadhan with
Mr. Raunak Jain for R-2
Mr. Sarul Jain for R-1
Mr. Kamal Kant, AR for R-1

Appeal No. 163 of 2013

**Power Transmission Corporation of Uttrakhand
Ltd. Appellant(s)**

Versus

**Uttrakhand Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Sarul Jain
Mr. Kamal Kant

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan with
Mr. Raunak Jain for R-1
Mr. Matrugupta Mishra for R-2.

ORDER

We have heard Mr. Sanjay Sen, Learned Sr. Counsel for the Appellant for some time.

Post the matter for further hearing on **27.11.2013**. In the meantime pleadings be completed in Appeal no. 163 of 2013.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt